

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3359  
ANSWERED ON:17.03.2015  
SHEILA BEDI COMMITTEE  
Reddy Shri A.P. Jithender

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has set up Sheila Bedi Committee on distribution of assets between Andhra Pradesh and Telangana; and

(b) if so, the progress of such Committee in distributing the Central Institutes and assets between the residuary States of Andhra Pradesh and the new State of Telangana?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes, Madam. As per information furnished by the Government of Andhra Pradesh, they have constituted an Expert Committee on 30th May 2014 under the Chairpersonship of Smt. Sheila Bhide for equitable apportionment of assets and liabilities of the commercial or industrial undertakings between the two successor States of Andhra Pradesh and Telangana as required under Section 53 of the Andhra Pradesh Reorganisation Act, 2014.

(b): This Committee has approved the demerger proposals pertaining to 13 out of 89 commercial or industrial undertakings specified in Schedule- IX of the Andhra Pradesh Reorganisation Act, 2014. Institutions under the Government of India do not come under the purview of this Committee.